

Import of Textile Goods

497. SHRI B. R. SHUKLA: Will the Minister of COMMERCE be pleased to state:

(a) whether India is still importing textile goods from foreign countries; and

(b) if so, the value of such goods and the countries from which these were imported during the year 1975-76 (up to July, 1976)?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). A statement showing country-wise imports of textile goods into India during the year 1975-76 is laid on the Table of the House. [Placed in Library. See No. LT-11066/76]. Figures for April 1976 and onwards are not yet available.

Unearthing of Cases of Printing of Counterfeit Currency Notes Etc.

498. SHRI SHASHI BHUSHAN: Will the Minister of FINANCE be pleased to state the number of cases of printing of counterfeit currency notes, blocks and blank paper unearthed in various States since the proclamation of emergency?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Since the proclamation of Emergency, 13 cases in all have been unearthed in various States as follows:—

Name of the State	No. of cases
Tamil Nadu	4
Kerala	2
West Bengal	3
Andhra Pradesh	2
Rajasthan	1
Karnataka	1
TOTAL	13

Discussions held by Finance Minister on Economic and Industrial Issues

499. SHRI C. K. CHANDRAPPAN: Will the Minister of FINANCE be pleased to state:

(a) whether he had met the Finance and Banking Sub-Committee of FICCI to discuss the economic and industrial issues; and

(b) if so, the results of the discussions held?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) A copy of the press hand-out issued in this connection is laid on the Table of the House. [Placed in Library. See No. LT-11067/76].

Guidelines for Financing Housing Schemes by Nationalised Banks

500 SHRI P. GANGA REDDY:

SHRI Y. ESWARA REDDY: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether Reserve Bank of India have drawn any guidelines for scheduled commercial banks for financing housing scheme for weaker sections of the society;

(b) if so, the main features thereof;

(c) whether those guidelines have become effective; and

(d) if so, the amount of loans disbursed by the commercial banks after getting those guidelines?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). With a view to involving banks for providing finance for housing schemes for the weaker sections of the community, Reserve Bank of